



TAMIL NADU GOVERNMENT GAZETTE

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Karthigai 14, Hevilambi, Thiruvalluvar Aandu-2048

Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT

(Salaries)

NOTIFICATIONS UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998
(TAMIL NADU ACT 43 OF 1998).

*[G.O. Ms. No. 350, Finance (Salaries), 30th November 2017, Karthigai 14, Hevilambi,
Thiruvalluvar Aandu-2048.]*

No. II(2)/FIN/993(a-1)/2017.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies to engage Anna University as a consultant and service provider to develop and maintain software for recruitment of Assistant Engineers and Environmental Scientists by the Tamil Nadu Pollution Control Board.

RAJEEV RANJAN,
Additional Chief Secretary to Government (FAC).